

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 650/93

New Delhi this the 14th day of August 1998

Hon'ble Shri N. Sahu, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri Hira Lal
S/o Shri Chote Lal,
R/o Village Barthal,
P.O. Bigwasan,
New Delhi-110061.

(By Advocate: None)

....Applicant

Versus

1. Union of India,
through its Secretary,
Ministry of Defence,
New Delhi-110011.
2. Director General,
Ordnance Services,
Army Headquarters,
South Block,
New Delhi
3. The Commandant
Central Vehicle Depot,
Delhi Cantonment
New Delhi 110010

(By Advocate: Shri H.K. Gangwani proxy for
Shri K.C.D. Gangwani)Respondents

ORDER (Oral)

By Hon'ble Shri N. Sahu, Member (A)

We notice from the records that the applicant was not present on 1.7.98, 24.7.98. He is also not present today. As the applicant has lost all interest in pursuing this case, we dismiss this case for default and non-prosecution.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

Narasimha Sahu
(N. Sahu)
Member (A)

cc.